

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

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|---|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Intervention Petition (IBC)/8/2022 and Intervention Petition (IBC)/9/2022 in Company Petition IB/290/2022 |
| NAME OF THE COMPANY | Indu Eastern Province Projects Pvt Ltd |
| NAME OF THE PETITIONER(S) | Koncept Nirman Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Indu Eastern Province Projects Pvt Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

CP IB/290/2022

Present: Ld. Counsel Mr. D. Pavan Kumar for the Financial Creditor.

Ld. Counsel Mr. Umesh Mantri for the Corporate Debtor.

Matter is adjourned to 26.09.2024.

Intervention Petition (IBC)/8/2022

Present: Mr. T. Rajinikanth Reddy, AAG along with Ms. Huma fareed and
Mr. Vinayak Krishna for the Applicant.

Ld. Counsel Mr. AS Ramana for the Respondent.

Matter is adjourned to 26.09.2024.

Intervention Petition (IBC)/9/2022

Present: Ld. Counsel Mr. Rajashekar Rao Selvaji for the Applicant.

Ld. Counsel Mr. AS Ramana for the Respondent.

At the request of the Counsel for the Applicant, **matter is adjourned to
26.09.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)